

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 31.05.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 374 - 375 of 2021	R. K. Industries (Unit - II) LLP Vs. HR Commercials Pvt. Ltd. & Ors.	Swetab Kumar	
2.	Comp. App. (AT) (Ins) No. 379 of 2021	Nitin Pannalal Shah (Suspended Director of Simandar Broking Ltd.) Vs. Vipul H Raja & Ors.	Gaurav H Sethi	
3.	Comp. App. (AT) (Ins) No. 380 of 2021	Directorate of Commercial Taxes Vs. VSP Udyog Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	
4.	Comp. App. (AT) (Ins) No. 381 of 2021	Basant Kumar Vs. SVS Cleanroom and Engineering System OPC Pvt. Ltd. & Anr.	Swapnil Gupta	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 80 of 2021	State Bank of India Vs. Bharath Infra Exports and Imports Ltd.	R.P. Kapoor	O.P. Gaggar-R1 Balaji Srinivasan Pallavi Sen Gupta Udita Singh-R2
6.	Comp. App. (AT) (Ins) No. 128 of 2021	Kushan Mitra Vs. Amit Goel & Anr. With	Vishnu Sharma	Manish Kaushik
7.	Comp. App. (AT) (Ins) No. 262 of 2021	Chandan Mitra Vs. Amit Goel and Anr.	Vishnu Sharma	Mansih Kaushik-R1 Ritesh Agarwal-R2
8.	Comp. App. (AT) (Ins) No. 350 of 2021	Anoop Kumar Chhawchharia Vs. Emgreen Impex Ltd. & Anr.	Iswar Mohapatra	Suredra Kumar

For Hearing

9.	Comp. App. (AT) (Ins) No. 260 of 2021	Manoj Kunwar Vs. Punjab National Bank Erstwhile Oriental Bank of Commerce & Ors.	Narendra Kumar	Arun Kumar Shukla-R1 Sumedha Chadha- R2
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After the above

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Directions

10.	Comp. App. (AT) No. 19 of 2020 Part Heard	Chander Verma Vs. Continental Construction Ltd. & Ors.	Chandan Dutta	Saurabh Kalia-R2 & R3 Ashim Vachher-R4 Swapnil Gupta-R5
11.	Contempt Case (AT) No. 15 of 2020 in Comp. App (AT) (Ins) No. 847 of 2019	Anurag Nirbhaya Vs. Girish Agarwal & Anr.	Syed Sarfaraz Karim	Sushil Kumar Yadav Anirudh Gupta
12.	Contempt Case (AT) No. 18 of 2020 in Comp. App (AT) (Ins) No. 1155 of 2019	Ashutosh Jain Vs. Morpheus Developers Pvt. Ltd. & Ors. With	Vibhor Garg	Mohit Nandwani-R4
13.	Contempt Case (AT) No. 26 of 2020 in Comp. App (AT) (Ins) No. 1155 of 2019	Sandeep Kumar Bhatt Vs. Morpheus Developers Pvt. Ltd. & Ors.	Mohit Nandwani	Yogesh Sharma-R1 to R3

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**By the order of Hon'ble Officiating Chairperson
-sd/-
Registrar**